

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Commercial Appeal No. 03 of 2018

M/s Pioneer Printers	---	---	Appellant
Versus			
Jharkhand Education Project Council	---	---	Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
 Hon'ble Mrs. Justice Anubha Rawat Choudhary
 Through: Video Conferencing

For the Appellant:	Mr. Pandey Neeraj Rai, Advocate
For the Respondent:	Mr. Krishna Murari, Advocate

08/ 21.07.2020 Mr. Pandey Neeraj Rai for the appellant and Mr. Krishna Murari for the Respondent JEPC are present through Video Conferencing.

2. It appears that the Respondent have raised an issue of maintainability of the appeal itself. Learned counsel for the parties seek and are allowed time to furnish written notes of argument with provisions of law and judgment, if any, on which they seek to rely, through e-mail to the Court Master latest by 5.30 pm on 24th July 2020.
3. Accordingly, let the matter be listed on next Tuesday (28.07.2020).

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/